

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART –I BUDGET SESSION

THURSDAY, APRIL 19, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2 P.m.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 165 - 168 were taken up and disposed off.

2. Call Attention Notice:

Shri George Bankyntiewlang Lyngdoh, MLA called the attention of the Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 16.04.2018 under the caption "Rampant illegal coal mining reported in SW Khasi Hills".

Shri Conrad K. Sangma, Chief Minister replied.

3. Laying of Statement:

- i. Shri A. L. Hek, Minister in-charge Health and Family Welfare laid a Statement relating to Starred Question No. 115 replied on 10.04.2018.
- ii. Shri Hamletson Dohling, Minister in-charge Urban Affairs laid a Statement relating to Starred Question No. 146 replied on 19.04.2018.

4. Shri Lahkmen Rymbui, Minister in-charge Education moved for consideration of the Meghalaya State Higher Education Council Bill, 2018.

The Bill was taken into consideration and passed by the House.

5. Shri Lahkmen Rymbui, Minister in-charge Education moved for consideration of the University of Technology and Management (Amendment) Bill, 2018.

The Bill was taken into consideration and passed by the House.

6. Shri James P. K. Sangma, Minister in-charge Home (Police) moved for consideration of The Meghalaya Police (Amendment) Bill, 2018.

The Bill was taken into consideration and passed by the House.

7. Voting on Demands for Grants:

Grants Nos. 11, 12, 13, 14, 15, 16, 17, 18, 19, 20 were moved and passed by the House.

Grant No. 21 - Shri P. T. Sawkmie, MLA moved his Cut Motion.

Shri H. M. Shangpliang, MLA, Dr. Ampareen Lyngdoh, MLA, Shri Mayralborn Syiem and Shri George B. Lyngdoh, MLA also participated in the Cut Motion.

Dr. Mukul Sangma, Leader of Opposition, also participated and he was still continuing with his speech.

8. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 20th April, 2018.

**Dated Shillong,
the 19th April, 2018.**

**Commissioner & Secretary,
Meghalaya Legislative Assembly.**